

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1232 OF 2018
IN DFR NO. 2487 OF 2018**

Dated: 10th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Association of DVC HT Consumers of
Jharkhand** **...Appellant(s)**

Vs.

**Jharkhand State Electricity Regulatory
Commission & Anr.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

ORDER

Issue notice on the I.A. No. 1232 of 2018 (Appln. for condonation of delay in filing) as well as on the Appeal to the Respondents returnable on 11.10.2018. Dasti, in addition, is permitted.

List the matter on **11.10.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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